

निर्वास, आवास तथा प्रति भंडालय में  
उपमंत्री (श्री इकबाल सिंह) : (क)

15

(ख) कोई नहीं।

(ग) एक (भारत का अनुसूचित जाति  
सामाजिक कल्याण संगठन)। उनका मामला  
विचाराधीन है।

(घ) प्रश्न ही नहीं उठता।

#### TOUR PROGRAMME OF OFFICERS

2708. SHRI RAM CHARAN : Will  
the Minister of FINANCE be pleased to  
state :

(a) the number of officers of the Central  
Government who are their own controlling  
officers for the purposes of Travelling  
Allowance and who have been away from  
the headquarters for a period of more  
than 10 days at a stretch during the last  
two years up to the 31st January, 1968;

(b) whether in all such cases prior  
approval of the Minister-in-charge/Secretary  
of the Ministry for their tour pro-  
gramme out of the headquarters was ob-  
tained; and

(c) if not, the action taken against  
such officers ?

THE DEPUTY PRIME MINISTER  
AND MINISTER OF FINANCE (SHRI  
MORARJI DESAI) : (a) The informa-  
tion is being collected and will be laid  
on the Table of the House as soon as it  
is available.

(b) Under the rules, prior approval  
of the Minister-in-charge/Secretary of the  
Ministry is not required for the tour pro-  
grammes of officers who are their own  
controlling officers.

(c) Does not arise.

#### KOYNA EARTHQUAKE

2709. SHRI S. A. AGADI : Will  
the Minister of IRRIGATION AND  
POWER be pleased to state ;

(a) whether Government are aware  
that earthquake tremors with rumbling  
sounds were experienced during the first  
week of November, 1967 repeatedly at  
Muddaballi and Gondbai fore-shore villages

of Tungabhadra Project, Koppal Taluk in  
Raichur district of Mysore State;

(b) whether it is a fact that reports of  
the above occurrences were conveyed to  
the State Government through the Block  
Development Officers immediately; and

(c) if so, whether this has been investi-  
gated by experts and if so, what is their  
opinion thereon ?

THE MINISTER OF IRRIGATION  
AND POWER (DR. K. L. RAO) : (a) and  
(b). The highly sensitive seismographs  
installed at Poona and Kodaikanal record-  
ed 12 and 7 earthquakes/tremors respec-  
tively during the first week of November,  
1967 but none of these earthquakes has  
its epicentre in the Tungabhadra Project  
area, Koppal Taluk in Raichur District of  
Mysore State.

(c) Does not arise.

#### OUSTEES OF PONG DAM AREA

2710. SHRI VIKRAM CHAND MA-  
HAJAN : Will the Minister of IRRIGA-  
TION AND POWER be pleased to state :

(a) the arrangements made in the form  
of houses, schools etc. for the resettlement  
of lakhs of oustees of Pong Dam area of  
Himachal Pradesh;

(b) whether Government propose to  
displace them only after full arrangements  
for their resettlement have been made;

(c) whether Government have appointed  
any consultative Committee consisting of  
M.L.As and M.Ps who represent these  
areas in this regard; and

(d) if not, the reasons therefor ?

THE MINISTER OF IRRIGATION  
AND POWER (DR. K. L. RAO) : (a)  
The following amenities are/have been  
agreed to be provided to oustees on their  
rehabilitation in the Rajasthan Canal area :

(i) A living hut or temporary accom-  
modation.

(ii) A house building loan of Rs.  
2000 per family.

(iii) Pucca drinking water diggies  
in the resettlement chaks.

(iv) Dispensaries, Schools, link roads  
etc. in the new abadies, where  
considered necessary.

(v) A few seats to be reserved for the children of oustees in the professional and technical institutions, such as engineering and medical as per rules framed by the State Government.

(vi) Other facilities made such as taccavi loans for purchase of camels/bullocks, good quality seeds, assistance in getting tractors on hire etc.

(b) Yes, as far as possible.

(c) Yes. A Beas Rehabilitation Committee comprising *inter alia* certain M.Ps and M.L. As representing the affected areas in Himachal Pradesh was formed in August 1963. In view, however, of the re-organisation of Punjab, the question of re-constituting this Committee is under consideration with the Beas Construction Board.

(d) Does not arise.

#### AWARD ON GAS PRICE

2711. SHRI VIRENDRAKUMAR SHAH : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) the details of the award given by Dr. V. K. R. V. Rao with regard to the price of natural gas available from the Gujarat fields;

(b) the basis adopted for the award;

(c) whether representations have been received against the said award by the parties concerned; and

(d) if so, the decision taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH) :

(a) Under the Award, the sale price of gas has been fixed at Rs. 59.36 per 1000 cubic metres. This comprises well-head value of Rs. 50.00, royalty Rs. 6.00 and Sales Tax Rs. 3.36. The above price is exclusive of transport charges, which have been separately fixed by the Arbitrator.

(b) The Cost plus profit formula is the main basis of the award.

(c) and (d). The Government of India have not received any representation against the award from any of the concerned parties.

#### L.I.C. LOANS IN PUNJAB

2712. SHRI S. K. TAPURIAH : Will the Minister of FINANCE be pleased to state :

(a) whether the Life Insurance Corporation units at Ludhiana, Patiala, Jullundur and Amritsar have suspended the scheme regarding grant of loans for the construction of houses against insurance policies; and

(b) if so, the reasons therefor ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). The 'Own Your Home Scheme', under which loans are granted for construction of houses, continues to be in operation at Ludhiana, Patiala, Jullundur and Amritsar. However, disbursement of loans sanctioned under the above scheme is not being made at the moment pending disposal by the Punjab Government of a representation from the L.I.C. that it should be exempted from the newly imposed requirement that registration documents should be either in Punjabi or be accompanied by a translation in that language. Apart from the difficulty in translating in Punjabi legal terminology, the cost of such translation, which has to be borne by the policy-holder, will be high. The Corporation has stated that it will resume disbursements as soon as the Punjab Government waives this requirement.

#### UNCTAD

2713. SHRI J. MOHAMED IMAM : Will the Minister of FINANCE be pleased to state :

(a) whether the President of the Inter-American Development Bank told UNCTAD that the difficulties experienced by the developing countries were because of the continuous trend towards higher interest rate in the developed countries;

(b) the reaction of Government thereto; and

(c) whether UNCTAD has taken any decision in this regard ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) Mr. Felipe Herrera, President of the Inter-American Developmental Bank, was making this state-